

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Civil Appeal No(s). 4750/2013

STATE OF U.P.& ANR.

Appellant(s)

VERSUS

TEJ PAL CHAUHAN
(with interim relief and office report)

Respondent(s)

Date : 18/12/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ashutosh Kr. Sharma, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

Ms. Savitri Pandey, Adv.
Dr. (mrs.) Vipin Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete in all respect.

The matter falls under the complete category.

Registry to process for listing before the Hon'ble Court,
as per rules.

(SURAJIT DEY)
Registrar